NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 477/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: MukeshGoyal Developers Pvt. Ltd.

V/s

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

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Umesh Joshi company seesaraay

ORDER CP 477/252(1)/NCLT/MB/MAH/2017

Company Petition is allowed vide separate order with costs of ₹1,00,000/- (Rupees One lakh only) payable to Registrar of Companies,

Pune.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)